

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 263/2019
In
O.A. No. 759/2019**

This the 6th day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Vinod Kumar Tyagi, Aged 61 years
S/o Late Sh. Basant Singh Tyagi, 'C'
Retired Assistant Section Officer, from
Kendriya Vidyalaya Sangathan.
R/o UU-79-C, IIInd Floor, Pitampura,
Delhi-34

...Applicant

(By Advocate : Sh. Yogesh Sharma)

VERSUS

1. Sh. Santosh Kumar Mall
Commissioner,
Kendriya Vidyalaya Sangathan
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.

...Respondent

(By Advocate: Sh. U.N. Singh)

ORDER (ORAL)

Hon'ble Mr. S. N. Terdal, Member (J):

Heard the parties.

2. Learned counsel for the respondent submitted that the Memorandum dated 24.06.2019, is a speaking order passed by the respondent as per the order dated 07.03.2019 passed by this Hon'ble Tribunal.

3. In view of the same, this CP is closed with a liberty to the applicant to seek relief, if so advised, as per law. Notice stands discharged.

(A.K. Bishnoi)
Member (A)

/akshaya/

(S. N. Terdal)
Member (J)